

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(with appln. (s) for appropriate direction and office report)

Date : 23/09/2016 This petition was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE A.K. SIKRI

HON&#39;BLE MR. JUSTICE N.V. RAMANA

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For Respondent(s) Mr. Tushar Mehta, ASG

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Mr. A. Venayagam Balan,Adv.

Mr. Pratap Venugopal, Adv.

Ms. Niharika, Adv.

Mr. Aman Shukla, Adv.

UPON hearing the counsel the Court made the following

O R D E R

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This matter be listed before a Bench presided over by Hon'ble
Mr. Justice Ranjan Gogoi on 26.09.2016 when other connected matters
are coming on board.

(Ashwani Thakur) (Tapan Kr. Chakraborty)

COURT MASTER

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